

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.08.2026

COURT OF REGISTRAR
(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5817 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees' Provident Fund Organisation Vs. Naveen Kumar Sood, Erstwhile Resolution Professional of Ujaas Energy Ltd. and Anr.	Saurabh Kansal
2.	I.A. No. 5818 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sanjeev Garg (Late) Through Lrs. Seema Garg & Ors. Vs. Rahul Jindal Resolution Estates Pvt Ltd. & Ors. Professional of Samar	Riya Jain
3.	I.A. No. 5819 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sanjeev Garg Vs. Rahul Jindal Resolution Professional of Samar Estates Pvt. Ltd. & Ors.	Riya Jain
4.	I.A. No. 5820 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	K.N. Marzook Vs. Dhanlaxmi Bank Ltd. & Ors.	Megha Karnwal
5.	I.A. No. 5836 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Brij Bala Gupta (Mortgagor and Personel Gurantor) Vs. HDFC Bank Ltd	Rishi Kapoor
6.	I.A. No. 5841 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	RDC Concrete (India) Limited. Vs. Gannon Dunkerley and Company Limited	Sarthak Bhandari

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